

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 40**

**IA 382/2023 IN C.P. (IB)/510(MB)2021**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **07.05.2024**

NAME OF THE PARTIES: **COSMOS CO-OP BANK LTD V/s KIRAN KUMAR  
JAIN**

Section 95(1) Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

---

**ORDER**

Adv. R.V. Rambhadren a/w Adv. Sanjay Dubey for the Respondent present. CA Raghunath Sarangapani i/b Primacy Legal LLP appearing on behalf of the Resolution Professional present through VC.

**IA 382/2023**

Resolution Professional's Report is pending for numbering with the Registry. Resolution Professional is directed to clarify to the Personal Guarantor which page numbers have been removed from the Report. List this matter on Board on **12.06.2024**.

-sd-

**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**